

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1893

ANSWERED ON:22.11.2010

IRREGULARITIES IN RECRUITMENT EXAMINATION

Muttemwar Shri Vilas Baburao;Nahata Smt. P. Jaya Prada;Rajendran Shri C.;Shekhar Shri Neeraj;Sidhu Shri Navjot Singh;Sinh Dr. Sanjay

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance of alleged gross irregularities in recruitment examination for Navy;
- (b) if so, the details thereof;
- (c) whether the Government has conducted inquiry into the incident;
- (d) if so, the details of the officials involved therein and the action taken against each of them; and
- (e) the measures being taken by the Government to check recurrence of such incidents?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Yes, Madam. The LDCs recruitment examination at Mumbai has been cancelled due to the leakage of question paper. CBI has filed an FIR and five persons have been arrested. This includes one service officer and two civilian officers of Navy. Presently, they are in the judicial custody.

In Navy, the norms and procedure of selection process are well defined and in conformity with the procedure prevalent in various recruiting agencies of the government. Adequate precautionary and preventive measures are being taken at all levels to avoid recurrence of such incidents by strengthening the vigilance processes at various stages of question paper handling.